

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 1322/2016

New Delhi, this the 8th day of April, 2016.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Ashok Kumar Joshi
Age 66 years, Post-LDC
S/o Shri Umaid Raj Joshi
R/o C-12/213, Yamuna Vihar,
Delhi-110053. .. Applicant

(By Advocate : Shri K.K. Sharma)

Versus

1. The Chief Secretary
N.C.T. Govt. of Delhi,
New Secretariat, I.P. Extension
New Delhi-110002.
2. The Principal Secretary (Services)
N.C.T. Govt. of Delhi,
New Secretariat, I.P. Extension
New Delhi-110002.
3. The Superintendent (ACP) Cell
Services Department
Govt. of N.C.T. of Delhi,
5th Level, A-Wing,
Delhi Secretariat
New Delhi-110002. ..Respondents

(By Advocate: Shri N.K. Singh for Mrs. Avnish Ahlawat)

ORDER (ORAL)**By Mr. Justice Permod Kohli**

Notice.

2. Shri N.K. Singh proxy for Mrs. Avnish Ahlawat accepts notice on behalf of the respondents. Keeping in view the averments made, we deem it appropriate to dispose of this O.A. at this stage without insisting for the counter.
3. The applicant was appointed as LDC Grade-IV on 01.06.1972 and thereafter earned promotions upto the rank of Head Clerk at Jag Pravesh Chandra Hospital, Shastri Park, Delhi. He has retired on attaining the age of superannuation on 30.09.2010.
4. It is stated that the applicant is granted two financial upgradations in accordance with ACP/MACP Scheme and 3rd financial upgradation was due on 01.09.2008 and the same has not been granted even till date of retirement. The applicant has served a legal notice dated 18.05.2015 (Annexure A-4), but the same has also not been responded to.
5. This O.A. is accordingly disposed of with a direction to the respondents to consider the legal notice served by the applicant and take a decision within a period of two months. In the event, the claim of the applicant is to be rejected, it shall be by a reasoned and

speaking order. Needless to say that the applicant shall have liberty to seek redressal, if aggrieved. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(PERMOD KOHLI)
Chairman

/Jyoti/